



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

No.F.(A-51)/Comp.Appnt.-Admn.II(HQs)/2025/ 636

Dated: 07/01/2026

To

The HoO/DDO,
Accounts Branch,
Central, THC, Delhi.

Sub: Drawal of pay and allowances of Newly Appointed Junior Judicial Assistant (compassionate grounds).

Ref.: Order No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/57533-583 dated 11.11.2025.

In continuation to above referred to Orders of this office, Ms. Anjali Sharma, JJA (compassionate grounds), whose *medical fitness reports* had not received were granted the drawal of pay and allowances for a period not exceeding two months without a Medical Certificate of Fitness in *relaxation of the provisions of F.R.10 and in accordance with Clause 14.2 (1) & (4) of GoI's Orders.*

Now, this office is in receipt of *Medical Examination Reports* of Ms. Anjali Sharma, JJA (*tabulated below*), who has been declared FIT. The details whereof are as under:

SL. NO.	ROLL NO.	NAME OF CANDIDATE	FATHERS NAME	CATEGORY	DATE OF JOINING	F/N or A/N
1.	270520252	ANJALI SHARMA	NARENDER SHARMA	UR	11.09.2025	F/N

In view of the above, it is requested that her pay & allowances may be granted accordingly, as per rules.

(Sunil Chaudhary) 5-01-26
Spl. Judge, Electricity-02/Officer-in-charge,
Administration Branch-II (HQs)
Tis Hazari Courts, Delhi

No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/ 637-641

Dated: 07 JAN 2026

❖ Copy forwarded for information and necessary action to:

1. Pay & Accounts Office (*through concerned Accounts Branch*), Central, THC, Delhi.
2. Branch In-Charge, *LAYERS*, THC, Delhi to upload this letter on *LAYERS*.
3. Branch In-Charge, Website Committee, THC, Delhi to upload this letter on the web-site.
4. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this letter from *LAYERS* or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no. 4417-4697/ Misc./Admn.II(HQs)/2025 dated 20/01/2025.
5. Official concerned with the instruction to access this letter from the *LAYERS* or Web-Site of this office.

Spl. Judge, Electricity-02/Officer-in-charge,
Administration Branch-II (HQs)
Tis Hazari Courts, Delhi